

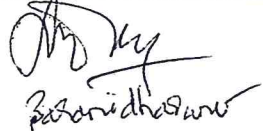
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/60/IB/CB/2017  
NAME OF THE TRANSFEROR : ALFA GOBAL  
NAME OF THE TRANSFERRE : EASTERN CHROME TANNING CORPORATION PVT LTD  
UNDER SECTION : 9 RULE 6

| S.No. | Name (in Capital)    | Represented by                    | Signature   |
|-------|----------------------|-----------------------------------|---|
|       | Q.P.S<br>Alfa Global | VP Sengulavel<br>U. Bharanidharan |  |

**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Further he stated that there is a chance of settlement between the parties. Both the counsels are directed to make submissions in respect of the outcome of the settlement talks on the next date of hearing. Time is enlarged at request. Put up on 07.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)